

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No. 225- IA/1149(AHM) 2023  
In  
C.P.(IB)/111(AHM)2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Shree Nakoda Impex  
V/s  
Fairdeal Multifilament Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 06/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Despite repeated calls none has appeared on behalf of the applicant as well as for the respondent.

Re-list for hearing / dismissal on 27.02.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**